

Letter No. 718/2024.

From,

Principal District & Sessions Judge,
Simdega.

To,

The Registrar General,
Hon'ble High Court of Jharkhand,
Ranchi.

Ref : Letter No. 260/R&S, dated 16.08.2022 of Hon'ble High Court of
Jharkhand, Ranchi.

Simdega, dated the 5th Day of September, 2024.

Sir,

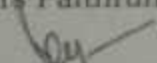
With reference to Hon'ble Court's letter no. 260/R&S, dated
16.08.2022, I am furnishing herewith the information for the Month of **August 2024**
regarding Commercial Courts in prescribed format hereunder:-

Name of the Judgeship: Simdega.

Sl. No	Name of the Court	No. of Cases pending	No. of Cases Instituted	Total Cases pending in the Court	No. of Cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
1	2	3	4	5	6	7
1.	District & Additional Sessions Judge-I, Simdega	01	Nil	Nil	01	N.A
2.	C.J.M-cum-CJSD, Simdega	Nil	Nil	Nil	Nil	N.A

This is for your goodself's kind information and needful.

Yours Faithfully,


Principal District & Sessions Judge
Simdega.